List Of Members Who Have Associated Themselves With The Issues Raised Under Matters Of Urgent Public Importance

Smt. Sandhya Ray

सदस्य, जिनके द्वारा अविलम्बनीय लोक महत्व के सदस्य, जिन्होंने उठाए गए विषयों के साथ स्वयं को विषय उठाये गये । सम्बद्ध किया ।

Shri Gaurav Gogoi Shri B. Manickam Tagore

Shrimati Kanimozhi Karunanidhi Shri Durai Vaiko

? (व्यवधान)

माननीय सभापति : सभी माननीय सदस्यगण, प्लीज आप अपने-अपने स्थान पर बैठ जाइए।

? (व्यवधान)

माननीय सभापति : सभा की कार्यवाही दो बजे तक के लिए स्थगित की जाती है।

12.23 hrs

The Lok Sabha then adjourned till Fourteen of the Clock.

14.00 hrs

The Lok Sabha re-assembled at Fourteen of the Clock.

(Shri Dilip Saikia in the Chair)

MATTERS UNDER RULE 377

HON. CHAIRPERSON: Hon. Members who have been permitted to raise matters under Rule 377 today may personally hand over the approved text of the matter at the Table immediately.

? (Interruptions)

SHRI BHARTRUHARI MAHTAB (CUTTACK): Sir, I have a suggestion to make. After such a long gap the House is functioning. Why do you not allow the Members to read the matters under Rule 377? It will take hardly half-an-hour.

HON. CHAIRPERSON: Your suggestion will be decided.

SHRI BHARTRUHARI MAHTAB: It is for your consideration.

HON. CHAIRPERSON: But today, there is a very important Bill on which the hon. Minister has to give his reply. माननीय मंत्री जी, आप रेल (संशोधन) विधेयक, 2024 पर

बोलें ।